

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO.2311**  
TO BE ANSWERED ON 01.08.2018

**INDIAN FISHERMEN IN PAKISTANI JAILS**

2311. SHRI DEVUSINH CHAUHAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Pakistan Marine Security Agency (PMSA) very often apprehends the Indian fishermen and their boats and if so, the details thereof;
- (b) whether still 451 fishermen are in Pakistani jails and if so, the details thereof; and
- (c) the steps taken by the Government to get Indian fishermen along with their boats released?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]

(a) to (c) According to available information, presently there are 418 fishermen, who are Indian and believed-to-be Indian in Pakistan's custody.

Government regularly takes up the issue of early release and repatriation of Indian fishermen along with their boats with the Pakistan authorities. As a result of persistent efforts, Government has secured the release and repatriation of 1699 Indian fishermen and 57 Indian fishing Boats from Pakistan since 2014. This includes 148 Indian fishermen who have been released and repatriated this year so far.

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